

L. Mallick Vrs. ICAR

Admission Sl. No. 2

O.A. No. 957 of 2013

Order dated: 07.05.2014

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....

Heard Mr. S.Mohanty, Ld. Counsel for the applicant, and
Mr. S. B. Jena, Ld. Counsel appearing for the Respondents-ICAR.

After hearing in extenso, Mr. Mohanty, Ld. Counsel for the applicant, on being confronted with the question regarding delay in filing this O.A., prayed to withdraw this O.A. to file a better application along with the petition for condonation of delay. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.


MEMBER(Admn.)


MEMBER(Judl.)

RK